

*Business of the House*

on the Table a copy each of the Hindi and English versions of the "Financial Committees (1993-94)— A Review".

12. 32 1/2 hrs.

STANDING COMMITTEE ON HUMAN  
RESOURCE DEVELOPMENT

**Eleventh Report**

[English]

SHRI INDER JIT (Darjeeling): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Eleventh Report of the Department-related Parliamentary Standing Committee on Human Resource Development on the Dr.B.R.Ambedkar University Bill, 1994.

12. 33 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): With your permission, Sir, I rise to announce that Government Business during the week commencing 22nd August, 1994 will consist of:

1. Consideration of any item of Government Business carried over from today's order paper.
2. Discussion on the Eighth Five Year Plan, 1992-97.
3. Consideration and passing of the

following bills as passed by Rajya Sabha:-

- (a) The Salaries, Allowances, Leave and Pensions of Officers and Servants of the Delhi High Court Bill, 1994.
- (b) The Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Supreme Court Bill, 1994.
- (c) The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1994.

4. Discussion on the Resolution regarding Draft Agriculture Policy.

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Speaker, Sir, I request that the following items be included in the next week's agenda:

1. Need to provide for a stoppage of Gomati Express at Firozabad (Uttar Pradesh) in view of the public demand.
2. Need to construct a railway overbridge at a railway crossing on the National Highway between Shikohabad and Bahau in Firozabad district.

[English]

PROF. PREM DHUMAL (Hamirpur): Sir, I request that the following items may be included in the next week's Agenda:—

1. Regarding removal of the anomalies in the implementation

of One Time increase (O.T.I) in the pension of Ex-Servicemen and to cover the remaining categories of the Ex-Servicemen in the scheme.

2. Channelisation of the swan river and its seventy three tributaries in the Una district of Himachal Pradesh to protect the district from floods.

[*Translation*]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Speaker, Sir, I request that the following items may be included in the next week's Agenda:

1. Need to introduce a Shatabdi Express Train on Jaipur- Bandikui -Delhi railway line.
2. Need to start second channel immediately from Jaipur Doordarshan Kendra.

SHRI JAGAT VIR SINGH DRONA (Kanpur): Mr. Speaker, Sir, I request that the following items may be included in the next week's Agenda:

1. Need to make the Tannery and Footwear Corporation, Kanpur, viable by making more investments instead of closing it down.
2. Need to resolve the labour unrest and unemployment problem arising out of the possible closure of NTC and BIC mills located at Kanpur.

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Sir, I request that the following items may be included in next week's

agenda:

1. Allocation of adequate funds for proper development of Bareilly city which has been selected for developing as a counter Magnet City under the National Capital Region.
2. Conversion of Bareilly North-Eastern Rail factory, Izatnagar, into a coach factory.

SHRI RAJENDRA AGNIHOTRI (Jhansi): Sir, I request that the following items may be included in next week's Agenda:

1. Need to accord statehood to Bundelkhand region of Uttar Pradesh and Madhya Pradesh to remove the regional imbalance and for administrative convenience and development of that area.
2. Need to take up the work of laying new rail line from Lalitpur to Singrauli under Central Railway by December, 1994.

[*English*]

SHRI SHARAD DIGHE (Bombay North Central): I request that the following items may be included in the next week's Agenda:—

- (a) Legislation for Nationalisation of textile mills under National Textile Corporation in Bombay as per the answer of the Minister of State for Textiles while replying to the discussion under Rule 193 on National Textile Corporation Mills in Bombay on 11 th August, 1994 in Lok Sabha.

- (b) Need to provide further concessions, benefits and facilities in the nature of *ôVridhashramô*, free medical treatment etc. to the senior citizens of this country.

as it is stalling minor developmental works in Garhwal Division of Uttar Pradesh.

[*Translation*]

SHRI CHINMAYANAND SWAMI (Badaun): Sir, I request that the following items may be included in the next week's Agenda:

1. Need to introduce two daily chaircar trains from Bareilly to Kasganj and Kasganj to Mathura separately.
2. Need to introduce a Shatabdi Express between Delhi and Dehradun.

SHRIMATI BHAVNA CHIKHALIA (Junagarh): Sir, I request that the following items may be included in the next week's Agenda:

1. Need to check trafficking of narcotics in Saurashtra Kuchh.
2. Need to check incidents of atrocities being committed on women and children.

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal): Sir, I request that the following items may be included in the next week's Agenda:

1. The situation arising out of implementation of 27 per cent reservation in Uttaranchal of Uttar Pradesh (Pauri Garhwal and Kumaon Divisions).
2. Need to exempt the hill areas from application of the Forest Act, 1980

12. 38 hrs.

RESOLUTION RE : APPROVAL OF NATIONAL HOUSING POLICY—*Contd.*

[*English*]

MR. SPEAKER: The House shall now take up the discussion on National Housing Policy. The time allotted for the discussion was four hours. We have discussed this issue for seven hours and 26 minutes. Now, please we shall have to curtail our speeches so that we can take up other subjects also. I will request the Members not to repeat the points and be brief. We would like you to speak but speak very briefly and without repeating the points so that it should be completed today itself. It should not go beyond today.

[*Translation*]

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, food is very essential for subsistence of man. Clothes come next in the list. Everybody tries his level best to earn bread for himself and his family. The third essential requirement is of shelter and everybody wants to construct a house even by compromising with his meals.

12. 39 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

Nobody wants to remain without a house. It is very unfortunate that the problem of housing is becoming more and more serious in our country. Keeping shortage of houses in view, the United Nations